

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 167 OF 2017 & IA NO. 260 OF 2017**  
**APPEAL NO. 168 OF 2017 & IA NO. 263 OF 2017**  
**APPEAL NO. 169 OF 2017 & IA NO. 254 OF 2017**  
**APPEAL NO. 170 OF 2017 & IA NO. 257 OF 2017**

**Dated : 22<sup>nd</sup> November, 2018**

**In the matters of:**

**APPEAL NO. 167 OF 2017 & IA NO. 260 OF 2017**

Ambuja Cement Ltd. .... Appellant(s)  
Vs.  
Jaipur Vidyut Vitran Nigam Ltd. & Ors. .... Respondent(s)

**APPEAL NO. 168 OF 2017 & IA NO. 263 OF 2017**

Ultratech Cement Limited (Unit-Kotputli Cement Works) .... Appellant(s)  
Vs.  
Jaipur Vidyut Vitran Nigam Ltd. & Ors. .... Respondent(s)

**APPEAL NO. 169 OF 2017 & IA NO. 254 OF 2017**

Ultratech Cement Limited (Unit-Birla White Works) .... Appellant(s)  
Vs.  
Jaipur Vidyut Vitran Nigam Ltd. & Ors. .... Respondent(s)

**APPEAL NO. 170 OF 2017 & IA NO. 257 OF 2017**

**Ultratech Cement Limited (Unit-Aditya Cement Works)**

**.... Appellant(s)**

**Vs.**

**Jaipur Vidyut Vitran Nigam Ltd. & Ors.**

**.... Respondent(s)**

**ORDER**

The Bench could not assemble today. As agreed by the parties, list these matters for hearing on **11-2-2019**.

Court Master/PPS

*tpd*